

F.No. 01(01)/Tour/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

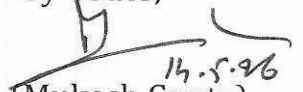
Date: 14.05.2026

**TOUR ORDER No. 39 OF 2026**

Hon'ble President is pleased to order tour in respect of the following Member as below:

Sl. No.	Member	From/To	Period	Reason
1.	Mr. M. M. Parthiban, Hon'ble Member (Technical)	Mumbai to CBI Court, Chennai	From 17.05.2026 to 19.05.2026	To appear in CBI Court as a "witness-in-chief" in a prosecution case as per summons+ in C.C. No. 10/2020 issued by XIV Addl. Special Court for CBI Cases, Chennai.

By Order,

  
14.5.26  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Mumbai.
3. SPS to Mr. M. M. Parthiban, Hon'ble Member (Technical), CESTAT, Mumbai.
4. Deputy/Assistant Registrar, CESTAT, Mumbai.
5. Accounts section, CESTAT, New Delhi.
6. Website/Office copy.